

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 41(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY

Rohit Nagrath & Ors.
Vs
Par Chemicals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kemal Sharma	Adv	Petitioner	
2.	Rajesh Ag - P	"		

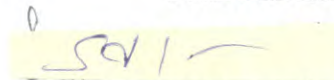
ORDER

These Petitions have been transferred from Chandigarh Bench as Justice R.P. Nagrath, Judicial Member has recused. A perusal of the notice issued by this Tribunal does not reflect the name of the representative of the Respondent.

Let the notice be issued to the Respondent and/or its representative for 13th July, 2017.

List the matter on 13th July, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARADHARAJAN)
MEMBER(JUDICIAL)

05.05.2017
V.Sethi